

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT AND POVERTY ALLEVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:3521

ANSWERED ON:19.08.2003

UNNECESSARY EXPENDITURE BY DDA ON CONSTRUCTIONS IN VASANT KUNJ

IQBAL AHMED SARADGI

**Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:**

(a) whether the latest report of the CAG has uncovered unnecessary expenditure to the tune of almost Rs.3 crore, undertaken by the Delhi Development Authority in the fiscal year 2001-02, on constructions in the Vasant Kunj area;

(b) if so, whether in the report three cases have been pointed out in this regard;

(c) if so, the details thereof;

(d) whether any inquiry has been conducted in this regard; and

(e) if so, the action taken against those held responsible?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT & POVERTY ALLEVIATION ( SHRI PON RADHAKR )

(a) to (c): The Comptroller and Auditor General of India (CAG), in its latest report has pointed out alleged unnecessary expenditure to the tune of Rs.2.32 crore in the following three cases of Vasant Kunj area:

(i) Construction of 2304 HIG/MIG/LIG houses.

(ii) Construction of 152 SFS houses (Group I).

(iii) Construction of 152 SFS houses (Group II).

(d): No, Sir.

(e): Question does not arise.